

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/160/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP) Unique Roof Pvt LTd
NAME OF RESPONDENT : Vika Polymers Private Ltd
SECTION : Sec 25(2) (b) of IBC

ORDER

Ld. RP Mr. Muthuiah Thevar Rajapandian in person and on behalf of the Respondent, it is represented by Ms. Pavithra Dayalan, Advocate are present through video conferencing mode.

It is represented by the Ld. Counsel for the Corporate Debtor that a Counter has already been filed. However, Ld. RP represents that the Counter has not been received as of today. In the circumstances, the Ld. Counsel for the Respondent is directed to provide at least e-copy of the Counter and documents as filed before this Tribunal to Ld. RP. Let the same be done within a period one week' from today.

Post this matter for arguments on **19.04.2021.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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